

**Short supply of Food**

1142. SHRI VIJAY NAVAL PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have identified regions where the food is in short supply;

(b) if so, the areas so identified; and

(c) the steps the Government propose to take to improve food supply in deficit regions?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c) The allocation of foodgrains for the Public Distribution System (PDS) is made by the Central Government to State Governments/UT Administrations, on a month-to-month basis. State Governments and U.T. Administrations are responsible for its distribution within their State/UT, and also decide on inter-se allocations between districts/areas. PDS supplies, however, are supplemental in nature and are not intended to meet the total requirements of any State/UT.

**Under-utilisation of installed Capacity of TAFCO**

1143. SHRI V. SREENIVASA PRASAD : Will the PRIME MINISTER be pleased to state:

(a) whether there has been under-utilisation of installed capacity of the Tannery and Footwear Corporation of India Limited during the past three or four months;

(b) whether as a result, this Corporation is unable to meet and execute the orders placed on it;

(c) whether the Industrial Development Bank of India has prepared any viability report on the Corporation without associating any leather expert with the study team;

(d) if so, the reasons therefor; and

(e) the further programmes being contemplated to rejuvenate this Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) The orders placed on the Corporation are normally executed.

(c) to (e) Govt. of India had asked the Industrial Development Bank of India to undertake a viability study of TAFCO, based on a revival package prepared by the Company. The IDBI had also advised the company to associate BATA India Ltd. as consultant in the preparation of this revival package. However, BATA declined to associate themselves in the matter. The viability study report submitted by the IDBI in May, 1991 is under process.

**Alleged Corruption by C.B.I. Officials**

1144. SHRI RAJNATH SONKAR SHASTRI:

DR. VASANT PAWAR:

Will the PRIME MINISTER be pleased to state:

(a) whether some of the bigwigs of the Central Bureau of Investigation have been caught in the recent past while accepting bribes;

(b) if so, the details thereof and the action taken or being taken against them; and

(c) the number of such cases that occurred during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b) Yes Sir. Two officers of the Central Bureau of Investigation, one Deputy Inspector

General and another Deputy Superintendent of Police, were caught in a trap while accepting a bribe. Cases have been registered against both the officers and investigation is in progress.

(c) No other case of this type among the officers of CBI is reported to have taken place during the last three years.

#### **Proposals for Setting up of New Sugar Factories in Gujarat**

1145. SHRI KASHIRAM RANA: Will the Minister of FOOD be pleased to state:

(a) the number of proposals received from Government of Gujarat for setting up of new sugar factories;

(b) the action taken by the Union Government in the matter; and

(c) when the proposals are likely to be finalised?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) to (c) After the issue of the Licensing Policy guidelines for the 7th Five Year Plan on 2-1-1987, 17 applications were received till 30-6-1991 for setting up of new sugar factories in the State of Gujarat, out of which 8 are still pending.

The licensing policy guidelines for sugar industry are presently being reviewed by the Government. These applications would be considered as per policy formulated after the aforesaid review.

[*Translation*]

#### **Funds for On-Going Central Projects in Rajasthan**

1146. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government have taken a decision to change the priority order for completion of on-going central projects due to shortage of funds; and

(b) if so, the names of the projects of Rajasthan likely to be affected by this decision?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) No, Sir. Planning Commission has not taken any such decision.

(b) Does not arise.

#### **Cement Factory in Dandala Ghat of Himachal Pradesh**

1147. SHRI MRUTYUNJAYA NAYAK: Will the PRIME MINISTER be pleased to state:

(a) whether a cement factory is being set up in Dandala Ghat of Himachal Pradesh;

(b) whether any environment survey has been conducted in this area;

(c) whether State Government had sought permission from the Union Government for setting up the plant and whether Union Government had accorded its approval; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) M/s. Gujarat Ambuja Cements Limited are setting up a cement plant of one million tonnes capacity per annum at Darla Ghat, Tehsil Arki, District Solan in Himachal Pradesh for which a Letter of Intent was issued to the Company on 13-7-1990.

(b) The State Pollution Control Board has issued "No Objection Certificate" for setting up of the plant on the basis of environment impact studies.